

ITEM NO.137

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.06/2023 & CA No.20/2023 IN APPEAL No.02/ALD/2023

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NAVELI DECOR PRIVATE LIMITED V/S ROC
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

**-Sd-
(Court Officer)**

26th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*